

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF XDOC WORKS PRIVATE LIMITED

1.	Name of Corporate Person	XDOC Works Private Limited
2.	Date of Incorporation of Corporate Person	8 th April 2010
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	The Companies Act 1956, The Registrar of Companies, Ahmedabad
4.	Corporate Identity Number of Corporate Person	U72900GJ2010PTC060210
5.	Address Of The Registered Office And Principal Office of Corporate Person	L-401, ICB City, Nr. Vandemataram Township, New S G Road, Gota, Ahmedabad, Gujarat-382481 IN
6.	Liquidation Commencement Date of Corporate Person	1 st August 2022
7.	Name of the Liquidator : Address of the Liquidator : Email address of the Liquidator : Telephone Number of the Liquidator : Registration Number Of The Liquidator: AFA NO. :	Mr. Chirag Shah, 208, Ratnaraj Spring, Besides Navnirman Co. Op. Bank, Opp. HDFC Bank House, Navrangpura, Ahmedabad-380009 chirag.irp@gmail.com 079-40051810 IBBI/IPA-001/IP-P01169/ 2018-19/11837 AA1/11837/02/301122/103276
8.	Last Date For Submission Of Claims	31 st August 2022

Notice is hereby given that the XDOC Works Private Limited has commenced voluntary liquidation on 1st August, 2022.

The stakeholders of XDOC Works Private Limited are hereby called upon to submit a proof of their claims, on or before 31st August, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Place : Ahmedabad

Date : August 6, 2022

Chirag Shah

Insolvency Professional



Chirag R. Shah.